

NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA**ORIGINAL APPLICATION No. 86/ 2024/EZ**

Pradeep Singh Shekhawat

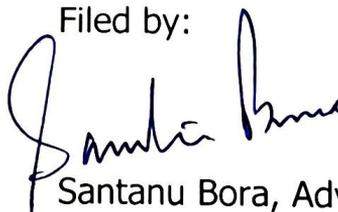
*.....Applicant***-Versus-**

The Union of India and Other

*.....Respondents***I N D E X**

Sl. No.	Particulars	Description	Page No.
1	Affidavit		1 to 5

Filed by:



Santanu Bora, Advocate

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Ph. No. 8011790102

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BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION No. 86 OF 2024 / EZ

IN THE MATTER OF:

Pradeep Singh Shekhawat

.....Applicant

-Versus-

Union of India and Others

.....Respondents

-AND-

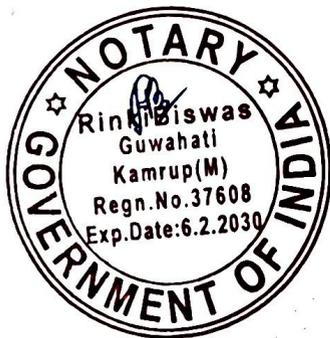
IN THE MATTER OF:

Affidavit on behalf of the Respondent No. 2, The State of Assam.

filed by -

Ramesh Chandra Mallick
Commissioner & Secretary
To The Govt Of Assam
E.P.O. Chandernagore
Kolkata-700026

Pradeep Singh Shekhawat
94, NBT, Assam



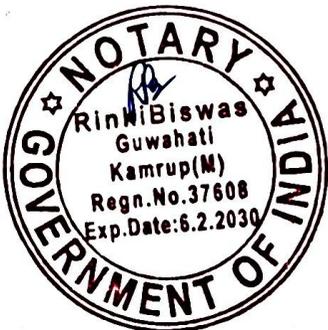
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AFFIDAVIT

I, Ramen Chandra Malakar, aged about 59 years, son of late Pran Chandra Malakar presently holding the post of Commissioner and Secretary, Government of Assam, Department of Environment, Forest, and Climate Change, Dispur, Guwahati - 6 in the district of Kamrup (Metro), Assam do hereby solemnly affirm and states as follows:

1. That I am the Commissioner and Secretary, Government of Assam, Department of Environment, Forest, and Climate Change, Dispur, Guwahati - 6, on being duly authorized to represent the respondent No. 2 being fully conversant with the facts and circumstances of the case swear his instant affidavit.

2. That during the pendency of the present Original Application, District Survey Report (DSR) of all the 35 (thirty five) districts of Assam were prepared approved by both SEAC and SEIAA and accordingly uploaded on the district portal of all the districts accordingly. That details of all the 35 (districts) leading uploading on the district portal of all the districts are given below.

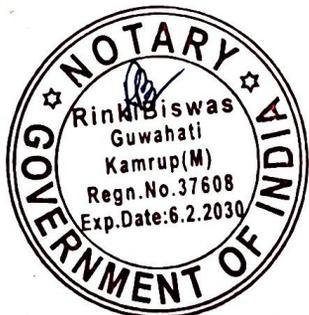


Ramen Chandra Malakar
Commissioner & Secretary
To The Govt. Of Assam
E, F & C. Change Dept.
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Status of DSR (District Survey Report)

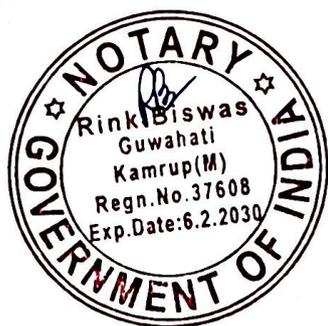
Sl No	Name of the District	Name of Division (s)	Status	Approval Dates		Date of DSR uploaded on District Portal
				SEAC	SEIAA	
1	Dima Hasao	Dima Hasao West and Dima Hasao East Division	Final DSR	26.09.2024	21.10.2024	13/01/2025
2	Hojai	Nagaon South	Final DSR	25.10.2024	22.01.2025	04/09/2025
3	Goalpara	Goalpara	Final DSR	11.12.2024	13.02.2025	30/08/2025
4	West Karbi Anglong	Hamren Division	Final DSR	16.01.2025	13.02.2025	01/09/2025
5	Dibrugarh	Dibrugarh Division	Final DSR	16.01.2025	13.02.2025	04/09/2025
6	Marigaon	Nagaon Division	Final DSR	18.01.2025	13.02.2025	08/10/2025
7	Nagaon	Nagaon Division	Final DSR	18.01.2025	13.02.2025	12/11/2025
8	Biswanath	Sonitpur East Division	Final DSR	20.01.2025	13.02.2025	22/08/2025
9	Golaghat	Golaghat Division	Final DSR	21.01.2025	13.02.2025	23/04/2025
10	Kamrup Metro	Kamrup East Division	Final DSR	21.01.2025	13.02.2025	30/08/2025
11	Karbi Anglong	Karbi Anglong East Division and Karbi Anglong West Division	Final DSR	01.02.2025	13.02.2025	01/09/2025
12	Hailakandi	Hailakandi Division	Final DSR	17.02.2025	24.02.2025	28/08/2025
13	Dhemaji	Dhemaji Division	Final DSR	17.02.2025	28.05.2025	25/11/2025
14	Udalguri	Dhansiri Division	Final DSR	01.04.2025	14.05.2025	21/07/2025
15	Cachar	Cachar Division	Final DSR	01.04.2025	21.05.2025	28/08/2025
16	Dhubri	Dhubri Division	Final DSR	01.04.2025	20.06.2025	29/08/2025



Raner Chandra Malaner
Commissioner & Secretary
To The Govt Of Assam
E,F&C. Change Deptt.
Dispur, City-6

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17	S. Salmara - Mankachar	Dhubri Division	Final DSR	01.04.2025	28.05.2025.	29/08/2025
18	Lakhimpur	Lakhimpur Division	Final DSR	25.04.2025.	02.06.2025	21/06/2025
19	Sonitpur	Sonitpur West Division	Final DSR	25.04.2025	28.07.2025	08/08/2025
20	Chirang + Bijni (Sub Division)	Chirang Division	Final DSR	25.04.2025	28.07.2025	28/08/2025
21	Tamulpur	Baksa Division	Final DSR	29.04.2025	28.07.2025	08/09/2025
22	Baksa	Baksa Division	Final DSR	29.04.2025	28.07.2025	08/09/2025
23	Charaideo	Sibasgar Division	Final DSR	23.05.2025	28.07.2025	26/08/2025
24	Bangaigaon	Aie Valley Division	Final DSR	23.05.2025	31.07.2025.	27/08/2025
25	Jorhat	Jorhat Division	Final DSR	23.05.2025	31.07.2025	09/09/2025
26	Kokrajhar	Haltugaon Division	Final DSR	27.06.2025	19.08.2025	06/11/2025
27	Karimganj	Karimganj Division	Final DSR	28.07.2025	14.08.2025	08/09/2025
28	Bajali	North Kamrup Division	Final DSR	27.06.2025	29.08.2025	25/09/2025 13/11/2025
29	Nalbari	North Kamrup Division	Final DSR	27.06.2025	29.08.2025	
30	Darang	North Kamrup Division	Final DSR	28.07.2025	29.08.2025	10/10/2025
31	Barpeta	North Kamrup Division	Final DSR	28.07.2025	29.08.2025	04/12/2025
32	Kamrup	North Kamrup Division	Final DSR	08.08.2025	29.08.2025	10/11/2025
33	Majuli	Majuli Division	Final DSR	28.07.2025	29.08.2025	13/09/2025
34	Tinsukia	Digboi Division	Final DSR	28.07.2025	29.08.2025	24/01/2026



Raner chandee sumu
Commissioner & Secretary
To The Govt Of Assam
E,F&C. Change Deptt.
Dispur, Ghy-6

Instrument Sl. No. 5
Date 25/1/2026

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35	Sivasagar	Sivasagar Division	Final DSR	12.08.2025	29.08.2025	10/11/2025
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3. That the statements made in paragraph x x are true to my knowledge and belief and the statement made in paragraph 1 and 2 are matters of records and rest are my respectful submissions before this Hon'ble Court and that I have not suppressed any material facts.

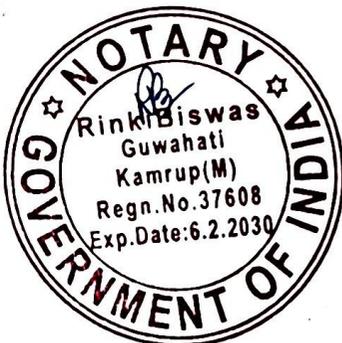
And I sign this affidavit on this the 25th day of January 2026 at Guwahati.

Ramesh Chandra Baruah

Identified by:

Sanku Baruah
Advocate

DEPONENT
Commissioner & Secretary
To The Govt Of Assam
E,F&C. Change Deptt.
Dispur, Ghy-6



Rinki Biswas
Rinki Biswas
NOTARY
GOVT. OF INDIA
Guwahati, Kamrup (M)
Regn. No. 37608